

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2006

CC 4536/2006

(From the judgement and order dated 11/05/2006 in CWP No. 5911/2006
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

M/S PURAN CHAND SATISH KUMAR & ORS

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS

Respondent(s)

(With appln(s) for permission to file SLP and prayer for interim relief
and office report)

Date: 31/05/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

(VACATION BENCH)

For Petitioner(s)

Mr. Vipin Gogia,Adv.

Ms. Jaspreet Gogia,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

List the matter on 05.06.2006.

jay Aggarwal)

(Neena Verma)

(Vi

Court Master

Court Master